

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(7)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/200/2017
PETITION NUMBER : TCP/40/2016
NAME OF THE PETITIONER(S) : M. MOOTHADATH & OTHERS
NAME OF THE RESPONDENT(S) : SRI NARAYANA ENGINEERING INDUSTRIES PVT LTD
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) T.K. Bhaskar

Prigadarshini

Abhinav Parthasarathy

Reethi

Akhil Jain

Counsel for
Respondents

B. A. Kumar

2) T.K. ANANDA PADMANABHAN

RMA Pall

ANIL KUMAR

SUBRAMONIAM

Counsel for

Petitioner.



ORDER

Counsels representing both the parties are present. Heard. Order is reserved.

-sd-

S Vijayaraghavan
Member (Technical)

-sd-

K Anantha Padmanabha Swamy
Member (Judicial)